F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.10.2018

ORDER NO. 229 of 2018

Hon'ble President is pleased to partially modify the roster **order no. 227 of 2018 for CESTAT Delhi** to the extent indicated below :

On 24.10.2018 and 25.10.2018 at 10.30 a.m. Hon'ble Sh. C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Service Tax Division Bench matters.

On these dates, the Single Member Bench matters listed before Hon'ble Ms. Rachna Gupta, Member (J) shall stand adjourned.

By Orden

(Bineesh Kumar K.S) Registrar

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23/10//8 Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.10.2018

ORDER NO. 230 of 2018

Hon'ble President is pleased to partially modify the roster **order no. 227 and 228 of 2018 for CESTAT Delhi** to the extent indicated below :

On 26.10.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will also hear following part-heard matter:

ST/50482/2017

On 26.10.2018 afternoon Hon'ble Shri C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard / ROM application after the hearing of the part-heard matters E/54041/2014 and ST/50482/2017.

ST/54473/2014 ST/ROM/50743/2018 ST/ROM/50813/2018

By Order

(Bineesh Kumar K.S) Registrar

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Dy. Registrar